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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6/4/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Pvt Ltd & 4 Ors
UNDER SECTION :397/398**

S.No.	Name (in Capital)	Represented by	Signature
1)	TK Bhaskar Abhinav Parthasarathy	Counsel for Petitioner	P. Abhinav

ORDER

Counsel for petitioners present and stated that the talks for settlement are still in progress. He prayed for time to make submissions in relation to the status and outcome of the settlement talks. Counsel for respondents called but was absent. Time is enlarged at request. Put up on 23.04.2018.

^{-sd/-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sd/-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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